

ORISSA HIGH COURT

FILING REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/30908/2024	Trilok Kumar Tripathy VS Vikash Alias Bikash Kumar Agarwal	Jagjit Singh Chhabra VS	// ()	AOR20230000242C202400008
2	D-BLAPL/21305/2024	BIJAY KUMAR DAS VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	DHARMASALA /538 /2024 () //	
3	D-BLAPL/21309/2024	RUDRA @ BIKASH BALLAV VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	CHANDRASEKHARPUR /76 /2024 () //	
4	D-BLAPL/21319/2024	AANAM DIGAL @ AMAN DIGAL VS STATE OF ODISHA	SURESH KUMAR PANDA VS	G.UDAYAGIRI /116 /2023 () //	
5	D-BLAPL/21325/2024	OKILA @ ANIL SAMAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUDWAR /405 /2020 () //	
6	D-BLAPL/21326/2024	ARBAZ KHAN @ BITU VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	INFOCITY PS /263 /2023 () //	
7	D-BLAPL/21328/2024	KHAGAPATI MALI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	/ /0 () //	
8	D-BLAPL/21331/2024	DAVID SMIT SADHU VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	JEYPORE MAHILA /76 /2024 () //	
9	D-BLAPL/21332/2024	AMIT SAHU @ KALIA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 () //	
10	D-BLAPL/21333/2024	BUTU @ NIRANJAN PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /328 /2024 () //	
11	D-BLAPL/21334/2024	SHREEKANTA GHIBELA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PATNAGARH /259 /2023 () //	

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12	D-BLAPL/21336/2024	GOPINA KADRAKA VS STATE OF ODISHA	S.S.RAY (2) VS	CHANDRAPUR /40 /2024 () //	
13	D-BLAPL/21337/2024	KHIROD @ KHIROD MAJHI VS STATE OF ODISHA	KIRTAN DANG VS	TITILAGARH /344 /2023 () //	
14	D-BLAPL/21346/2024	PRADEEP PRADHAN VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 () //	
15	D-BLAPL/21347/2024	KUSAPANI MAHAKUD VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 () //	
16	D-BLAPL/21348/2024	SHREEKANTA GHIBELA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PATNAGARH /287 /2023 () //	
17	D-BLAPL/21350/2024	JAGA @ AMIYA KUMAR SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	JAGANNATHA PRASAD /242 /2024 () //	
18	D-BLAPL/21352/2024	JAGA @ AMIYA KUMAR SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	JAGANNATHA PRASAD /241 /2024 () //	
19	D-BLAPL/21369/2024	BIKASH BISOYI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	GANGAPUR (ASKA) /606 /2022 () //	
20	D-BLAPL/21370/2024	ROHITA SWAIN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	GANGAPUR (ASKA) /606 /2022 () //	
21	D-BLAPL/21373/2024	SANIA DISARI @ BURUDI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /178 /2024 () //	
22	D-BLAPL/21374/2024	MD. AKHTAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /420 /2023 () //	
23	D-BLAPL/21377/2024	PRAYASH PANDA	SOUMYA RANJAN MOHANTY	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/21378/2024	BHRAMAR GHASI	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /396 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/21379/2024	NARESH KASHYAP @ DHARUA	JYOTIRMAYA SAHOO	UMERKOTE /342 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/21381/2024	BIRASEN TAREI	JYOTIRMAYA SAHOO	KHALLIKOTE /438 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/21383/2024	SUJAN DAS	RAJIB LOCHAN PATTNAIK	KALIMELA /159 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/21385/2024	DILIP MALLIK	DEEPAK KU SAHOO	KENDRAPARA SADAR /357 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/21390/2024	TARUN MARIDHA	RAJIB LOCHAN PATTNAIK	MATHILI /145 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/21393/2024	NARENDRA PASPUREDY @ PASPUREDDY	TANMAYA KUMAR MOHANTY	RAYAGADA /127 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/21394/2024	PURNA CHANDRA PRADHAN	SABYASACHI MISHRA	JATNI P.S. /217 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/21395/2024	AKASHPU VEER CHAITANYA	TANMAYA KUMAR MOHANTY	EOW,BHUBANESWAR /1 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/21399/2024	LITA @ BAIDHARA TUDU	DALIRANI BEHURAY	KHUNTA /296 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/21416/2024	SATYAJIT DAS	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	

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35	D-BLAPL/21418/2024	STATE OF ODISHA NARESH NAYAK VS	AMITAV TRIPATHY VS	// DASPALLA /121 /2018 ()	
36	D-BLAPL/21422/2024	STATE OF ODISHA SOUMYA RANJAN NAIK VS	RAMAKANTA MISHRA VS	// DEOGAON /97 /2024 ()	AOR20220004226C202400022
37	D-BLAPL/21424/2024	STATE OF ODISHA TUNIA@SUJIT KUMAR DAS VS	Guru Prasad Behera VS	// NILGIRI /32 /2024 ()	AOR20220000925C202400029
38	D-BLAPL/21425/2024	STATE OF ODISHA CHUIN @ SANJAYA DAS VS	SATYA NARAYAN MISHRA 4 VS	// MANGALPUR /307 /2023 ()	
39	D-BLAPL/21426/2024	STATE OF ODISHA SUBBRAT SWAIN @ BUDU VS	JAJATI KISHORE MOHANTY VS	// ATHGARH /58 /2024 ()	
40	D-BLAPL/21429/2024	STATE OF ODISHA FAKIRA SAHOO VS	NABA KISHORE GURU VS	// NIHALPRASAD /258 /2023 ()	AOR20220001599C202400010
41	D-BLAPL/21430/2024	STATE OF ODISHA JITENDRA @ MAMA DAS VS	BISWAJIT MOHANTY VS	// KHALLIKOTE /203 /2024 ()	
42	D-BLAPL/21431/2024	STATE OF ODISHA PRIYARANJAN DIGAL VS	SUSANTA KUMAR BARAL VS	// PHIRINGIA /138 /2024 ()	AOR20220001297C202400006
43	D-BLAPL/21433/2024	STATE OF ODISHA AJAYA MUDULI VS	T NARAYAN MURTY VS	// DASMANTAPUR /9 /2023 ()	AOR20220002995C202400066
44	D-BLAPL/21435/2024	STATE OF ODISHA AKULA SETHI VS	BHAGABAT PRASAD RATH VS	// KABISURYANAGAR /444 /2022 ()	
45	D-BLAPL/21439/2024	STATE OF ODISHA DEBRAJ BEHERA VS UNION OF INDIA	MANORANJAN DAS VS	// / 0 () //	

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46	D-BLAPL/21440/2024	DEEPAK KUMAR DAS VS STATE OF ODISHA	AJAYA NAYAK VS	Maitri Vihar PS /249 /2024 () //	
47	D-BLAPL/21444/2024	MITHUN DALABEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PHIRINGIA /70 /2023 () //	
48	D-BLAPL/21445/2024	SREKA MAJHI VS STATE OF ODISHA	MAHES DAS VS	BELAGARH /20 /2024 () //	
49	D-BLAPL/21447/2024	RAKESH KUMAR DIGAL VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /82 /2023 () //	
50	D-BLAPL/21449/2024	LAXMAN MAJHI VS STATE OF ODISHA	JIBAN RANJAN DASH VS	//0 () //	
51	D-BLAPL/21452/2024	BANDI SETHI RAMESH @ B. RAMESH VS STATE OF ODISHA	ABHISEK MOHANTY VS	SUNABEDA /207 /2023 () //	
52	D-BLAPL/21473/2024	JOGENDRA KHEMUNDU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDAPUR /32 /2022 () //	AOD20240000601C202400002
53	D-BLAPL/21476/2024	BIKRAM BISWAL VS STATE OF ODISHA	M.A.ALI VS	RAGHUNATHPUR /142 /2024 () //	
54	D-CMAPL/30750/2024	RABIRAM NAIK VS STATE OF ODISHA	ADV. VS	// () //	
55	D-CMP/30783/2024	SANTOSH KUMAR DEY VS MANAS KUMAR DUTTA	DWARIKA PRASAD MOHANTY VS	// () //	
56	D-CMP/30847/2024	SHYAM SUNDAR RAM VS RABINARAYAN RAM	RABI NARAYAN BEHERA VS	// () //	
57	D-CMP/30894/2024	CHANDRAMANI SAHOO	AMITAV DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
58	D-CMP/30902/2024	PURNA CHANDRA JENA @ NAYAK	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		SATYABHAMA NAYAK		//	
59	D-CMP/30909/2024	Sassikala Sasikala Satpathy	SUNSHINE ANAND SWAIN	//	AOD20240000548C202400003
		VS	VS	0	
		Seshasekhar Shesasekhar Garabadu		//	
60	D-CONTC/30701/2024	Ashok Kumar Mishra	HAREKRUSHNA DASH	//	AOD2024000001C202400183
		VS	VS	0	
		Rajashree Pattnaik Deo Nayagarh		//	
61	D-CONTC/30702/2024	Banamali Jena	HAREKRUSHNA DASH	//	AOD2024000001C202400184
		VS	VS	0	
		Mrs Usha Padhee Ias Principal Secretary To Govt Sd And Te Department		//	
62	D-CONTC/30712/2024	ALOK MUKHI	LAXMAN BHOI	//	
		VS	VS	0	
		SACHITANANDA NAYAK, TAHASILDAR		//	
63	D-CONTC/30713/2024	GYANA RANJAN MISHRA	LAXMAN BHOI	//	
		VS	VS	0	
		MANORANJAN MALLICK		//	
64	D-CONTC/30715/2024	BABULI BEHERA	ADV.	//	
		VS	VS	0	
		RANNISH TRIPATHY		//	
65	D-CONTC/30721/2024	DAYANIDHI PUROHIT	ADV.	//	
		VS	VS	0	
		DHRUBA CHARAN BEHERA, D.E.O., BOLANGIR		//	
66	D-CONTC/30732/2024	ANJALI MOHANTY	DR.BINODA KUMAR MISHRA	//	
		VS	VS	0	
		DR. DHARANIDHAR NANDA		//	
67	D-CONTC/30735/2024	GAJENDRA PRASAD PALAI	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
68	D-CONTC/30736/2024	ANANDA CHANDRA DAS	ADV.	//	
		VS	VS	0	

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69	D-CONTC/30739/2024	SHALINI PANDIT, IAS DASI PARAJA VS ANU GARG, IAS	ADV. VS	// // 0 //	
70	D-CONTC/30758/2024	DURBAL DAL VS ALOK KAR	ADV. VS	// 0 //	
71	D-CONTC/30759/2024	CHouban Meher VS ALOK KAR	ADV. VS	// 0 //	
72	D-CONTC/30762/2024	MADHUBAN CHHATRIA VS ALOK KAR	ADV. VS	// 0 //	
73	D-CONTC/30765/2024	LABA BEMAL @ LABAGHANA BEMAL VS ALOK KAR	ADV. VS	// 0 //	
74	D-CONTC/30768/2024	SADHINI KHARSEL VS ALOK KAR	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
75	D-CONTC/30770/2024	KRUSHNA SAGARIA VS ALOK KAR	ADV. VS	// 0 //	
76	D-CONTC/30778/2024	PADU KATA VS ALOK KAR	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
77	D-CONTC/30795/2024	BICHITRA NANDA BEHERA VS PARUL PATWARI	ADV. VS	// 0 //	
78	D-CONTC/30797/2024	KAMARATHI PAHARIA VS ALOK KAR	ADV. VS	// 0 //	
79	D-CONTC/30799/2024	PUTU NAG VS ALOK KAR	ADV. VS	// 0 //	

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80	D-CONTC/30801/2024	GURUBARU BEHERA VS ALOK KAR	ADV. VS	// 0 //	
81	D-CONTC/30802/2024	PURUSOTTAM HANS VS ALOK KAR	ADV. VS	// 0 //	
82	D-CONTC/30805/2024	KSHETRA MOHAN NIAL VS ALOK KAR	ADV. VS	// 0 //	
83	D-CONTC/30808/2024	UDHABA TAMBA VS ALOK KAR	ADV. VS	// 0 //	
84	D-CONTC/30810/2024	JAGADISH NIAL VS ALOK KAR	ADV. VS	// 0 //	
85	D-CONTC/30811/2024	SUDARSHAN BEMAL VS ALOK KAR	ADV. VS	// 0 //	
86	D-CONTC/30812/2024	JAMUNA BHOI VS ALOK KAR	ADV. VS	// 0 //	
87	D-CONTC/30814/2024	BASI @ BASANTI BHUE VS ALOK KAR	ADV. VS	// 0 //	
88	D-CONTC/30815/2024	KHIRADHAR CHINDA VS ALOK KAR	ADV. VS	// 0 //	
89	D-CONTC/30818/2024	NITYA CHINDA @ NITYANANDA CHINDA VS ALOK KAR	ADV. VS	// 0 //	
90	D-CONTC/30839/2024	Ratikanta Tripathy VS Sanjay Singh Gommissioner Cum Secretary	Prabodha Chandra Nayak VS	// 0 //	AOR20220001657C202400019
91	D-CONTC/30840/2024	Tapati Das	Kabita Patra	//	AOR20230000802C202400005

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		VS	VS	0	
		Rajani Jani,oas		//	
92	D-CONTC/30842/2024	Ratikanta Tripathy	Prabodha Chandra Nayak	//	AOR20220001657C202400020
		VS	VS	0	
		Sanjay Singh Commissioner Cum Secretary		//	
93	D-CONTC/30849/2024	Ratikanta Tripathy	Prabodha Chandra Nayak	//	AOR20220001657C202400021
		VS	VS	0	
		Sanjay Singh Commissioner Cum Secretary		//	
94	D-CONTC/30856/2024	AKSHYA KUMAR MAJHI	SALAUDDIN KHAN	//	
		VS	VS	0	
		ANU GARG, IAS		//	
95	D-CONTC/30860/2024	MAHIRAJ NAIK@MAHIRAJ HARIJAN	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
96	D-CONTC/30865/2024	RAKSHYARAM BAG	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
97	D-CONTC/30867/2024	ROHIT KUMAR PATRA	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
98	D-CONTC/30872/2024	SHYAMLAL DEEP	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
99	D-CONTC/30874/2024	JANMEJAYA NAIK	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
100	D-CONTC/30883/2024	GAGANBIHARI DEEP	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
101	D-CONTC/30884/2024	SUDAM MEHER @ SUDAM MAHARA	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
102	D-CONTC/30886/2024	RAJESWAR THAKUR	ADV.	//	
		VS	VS	0	

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103	D-CONTC/30888/2024	VIR VIKRAM YADAV, IAS RABINDRA SAHU VS JAYANTA KUMAR PRUSTHY, OAS-1	ADV. VS	// // ()	
104	D-CONTC/30891/2024	KHETRABASI SINGHDEO VS ASWATHY S. IAS	ADV. VS	// // ()	
105	D-CONTC/30893/2024	BASANTA KUMAR BAL VS ASWATHY S, IAS	ADV. VS	// // ()	
106	D-CONTC/30895/2024	BIMOL PRABHA RATHA VS MANOJ KUMAR MOHANTY	ADV. VS	// // ()	
107	D-CONTC/30903/2024	MEENA DAS VS ADV.	PRASANNA KUMAR NANDA VS	// // ()	
108	D-CRLA/21314/2024	NARENDRA KUMAR DALAI VS STATE OF ODISHA(VIG.)	PRABHAS CHANDRA PANDA VS	VIGILANCE PS (BERHAMPUR) /23 /2004 // ()	
109	D-CRLA/21323/2024	MOHIT BIR @BIRA VS STATE OF ODISHA	S.S.RAY (2) VS	//0 // ()	
110	D-CRLA/21342/2024	LOCHAN PALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANTALA /172 /2018 // ()	
111	D-CRLA/21343/2024	SANJIT NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOVINDPUR /97 /2020 // ()	
112	D-CRLA/21428/2024	SANA @ SOVAKAR MOHANTA VS STATE OF ODISHA	NILA MADHAB PRAHARAJ VS	MURUDA /127 /2021 // ()	
113	D-CRLA/21437/2024	DEEPAK BANCHOR VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SAMBALPUR TOWN /152 /2015 // ()	

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114	D-CRLA/21457/2024	NAKULA KANHAR VS STATE OF ODISHA	SUBHAM SHARMA VS	//0 () //	
115	D-CRLA/21458/2024	SUBASH SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	ANGUL TOWN /133 /2022 () //	
116	D-CRLA/21460/2024	Jayachandra Ananda VS State Of Odisha	Soubhagya Dash VS	// () //	AOR20220001631C202400028
117	D-CRLA/21461/2024	Tanuja Majhi VS State Of Odisha	Pravash Chandra Panda VS	// () //	AOD20240000705C202400001
118	D-CRLA/21464/2024	BHARAT MALLICK VS STATE OF ODISHA	SUBHAM SHARMA VS	//0 () //	
119	D-CRLA/21475/2024	KALANDI@ GHANASHYAMA GOCHHAYAT VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	SALIPUR /318 /2019 () //	
120	D-CRLMA/21353/2024	DEBENDRA CHINDA VS STATE OF ODISHA	ADV. VS	LARAMBA /92 /2021 () //	
121	D-CRLMA/21364/2024	DAMAYANTI SAHU@NAIK VS STATE OF ODISHA(VIG.)	SURAJ MOHANTY VS	ROURKELA VIGILANCE /8 /2022 () //	
122	D-CRLMA/21474/2024	Chandan Uttam Mohapatra VS State Of Odisha	DEBASIS TRIPATHY VS	// () //	AOR20220001665C202400020
123	D-CRLMC/21312/2024	AJAYA @ AJAY KUMAR PARIDA @ TUNA VS STATE OF ODISHA	MIHIR KANTA RATH VS	RANPUR /149 /2024 () //	
124	D-CRLMC/21313/2024	ANUSAYA@ ANUSAYA PARIDA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	ODAGAON /148 /2024 () //	
125	D-CRLMC/21322/2024	SHYAMASUNDAR SAHOO	DEEPAK KU SAHOO	//0	

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		STATE OF ODISHA		//	
126	D-CRLMC/21340/2024	PANDA@ROHIT BEHERA	SANTOSH KUMAR MAHANTY	GANGAPUR (ASKA) /53 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/21349/2024	PURNA CHANDRA SINGH @ PURNA SINGH	BASANTA KUMAR DAS	BADSAHI /6 /2003	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/21359/2024	KAPPA SRINU @K. SHRINIBASULU REDDY	SUSANTA KUMAR JETHY	JARADA /191 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/21361/2024	DAKATA PRAKASHCANDRA REDDY@D. PRAKASH	PRAKASH BASANTA KUMAR PANDA	JARADA /192 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/21363/2024	MD RAJA @ MD ISLAM	RAJIV KUMAR MAHANTA	KEONJHAR TOWN /119 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/21367/2024	SUSANTA MANDAR	PROMOD KUMAR NIGAM	BHANJANAGAR /180 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/21368/2024	MD RAJA @ MD ISLAM	RAJIV KUMAR MAHANTA	KEONJHAR TOWN /251 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/21371/2024	MD RAJA @ MD ISLAM	RAJIV KUMAR MAHANTA	KEONJHAR TOWN /123 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/21375/2024	Pravat Kumar Panda	Rajjeet Roy	//	AOR20220001462C202400012
		VS	VS	()	
		State Of Odisha		//	
135	D-CRLMC/21376/2024	MD RAJA@MD ISLAM	RAJIV KUMAR MAHANTA	KEONJHAR TOWN /249 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/21380/2024	BUDHI MALLIK	VIVEKANANDA JENA	KHANTAPADA /201 /2021	
		VS	VS	()	

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137	D-CRLMC/21386/2024	STATE OF ODISHA SMRUTI REKHA PADHI VS	SURYASNATA MOHAPATRA VS	// BALASORE VIGILANCE /19 /2019 ()	
138	D-CRLMC/21397/2024	STATE OF ODISHA(VIG.) REKHA DEVI VS	SOUMYA RANJAN DAS VS	// BANDOMUNDA /159 /2022 ()	
139	D-CRLMC/21404/2024	STATE OF ODISHA KRUSHNA SAHU VS	ABHILASH MISHRA VS	// DUNGURIPALI /69 /2017 ()	
140	D-CRLMC/21420/2024	STATE OF ODISHA JANMEJAYA NAIK VS	SATYA NARAYAN MISHRA 4 VS	// KHARIAR /129 /2023 ()	
141	D-CRLMC/21442/2024	STATE OF ODISHA MUKESH PRASAD JAISWAL VS	SAIBRATA RATH VS	// / /0 ()	
142	D-CRLMC/21446/2024	STATE OF ODISHA SANJUKTA PARICHHA VS	ACHYUTANANDA PATTANAİK VS	// RAİKIA /100 /2022 ()	
143	D-CRLMC/21453/2024	STATE OF ODISHA PURNA CHANDRA KANHAR VS	MAHES DAS VS	// BALLIGUDA /132 /2018 ()	
144	D-CRLMC/21454/2024	STATE OF ODISHA BRAHMACHARI PRADHAN VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /58 /2024 ()	
145	D-CRLMP/21315/2024	STATE OF ODISHA SURYAMANI TRIPATHY VS	PRIYA RANJAN SINGH VS	// / /0 ()	
146	D-CRLMP/21321/2024	STATE OF ODISHA RESHMA BIBI @ RAHIMA VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()	
147	D-CRLMP/21339/2024	STATE OF ODISHA B.JAYARAM PATRA VS	LAMBODOR ACHARI VS	// / /0 ()	
		STATE OF ODISHA		//	

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148	D-CRLMP/21402/2024	RAVI RAJ JAISWAL VS STATE OF ODISHA	VS	// () //	AOD20230000331C202400001
149	D-CRLMP/21407/2024	KUMARI SUNITA MANDAL VS STATE OF ODISHA	PRAVASH CH JENA VS	//0 () //	
150	D-CRLREV/21307/2024	BIRENDRA KUMAR BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TOMANDO /34 /2024 () //	
151	D-CRLREV/21384/2024	BAIKUNTHA NATH MOHARANA VS STATE OF ODISHA	GOPINATH MISHRA VS	CUTTACK VIGILANCE /54 /2008 () //	
152	D-CRLREV/21391/2024	BAIKUNTHA NATH MOHARANA VS STATE OF ODISHA	GOPINATH MISHRA VS	CUTTACK VIGILANCE /55 /2008 () //	
153	D-CRLREV/21401/2024	ASHIS KUMAR BISWAL@ASHIS BISWAL@MUNU VS STATE OF ODISHA	PRAVASH CH JENA VS	BANAPUR P.S. /311 /2014 () //	
154	D-CRLREV/21448/2024	JAYA CHANDRA PATRA VS STATE OF ODISHA	MAHES DAS VS	//0 () //	
155	D-CRLREV/21450/2024	BHAGYABAN PUJARI VS STATE OF ODISHA	MAHESH DAS VS	//0 () //	
156	D-ELPET/30911/2024	BISHNUBRATA ROUSTRAY VS ASHOK KUMAR DAS	BIDYADHAR MISHRA VS	// () //	
157	D-ELPET/30912/2024	MANOJ KUMAR PANDA VS K. ANIL KUMAR	SURYANSHI SRIVASTAVA VS	// () //	
158	D-ELPET/30913/2024	JAGANNATH PRADHAN VS ANANTA NARAYANA JENA	SOUMIK SPANDAN TRIPATHY VS	// () //	
159	D-ELPET/30914/2024	SAROJ KUMAR MEHER	SURYANSHI SRIVASTAVA	//	

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		VS	VS	0	
160	D-ELPET/30915/2024	KANAK VARDHAN SINGH DEO		//	
		SARMISTHA SETHI	SURYANSHI SRIVASTAVA	//	
		VS	VS	0	
161	D-ELPET/30916/2024	RABINDRA NARAYAN BEHERA		//	
		GIRIRAJ SINGH MAJHI	SURYANSHI SRIVASTAVA	//	
		VS	VS	0	
162	D-ELPET/30917/2024	LAXMAN BAG		//	
		ASHOK CHANDRA PANDA	SURYANSHI SRIVASTAVA	//	
		VS	VS	0	
163	D-FAO/30703/2024	BABU SINGH		//	
		BANITA BEHERA	SATYABAN SAHOO	//	
		VS	VS	0	
164	D-FAO/30706/2024	UNION OF INDIA		//	
		SASMITA DIANI	SATYABAN SAHOO	//	
		VS	VS	0	
165	D-MACA/30694/2024	UNION OF INDIA		//	
		MANOJ KUMBHAR	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
166	D-MACA/30700/2024	BIKASH CHANDRA BARIK		//	
		National Insurance Co Ltd	Bijoy Dasmohapatra	//	AOR20220001689C202400002
		VS	VS	0	
167	D-MACA/30704/2024	Sangram Beza		Pla/0001364/2018	
		TARULATA CHHACHHAN	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
168	D-MACA/30744/2024	SURAT KUMAR PATEL		//	
		MANAGER(LEGAL), RELIANCE GENERAL INSURANCE COMPANY LTD.		//	
		VS	VS	0	
169	D-MACA/30763/2024	RITARANI SWAIN		//	
		REGIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	INDRANIL SINHA	//	
		VS	VS	0	
170	D-MACA/30876/2024	AJIT KUMAR PANDA		//	
		THE OFFICER IN CHARGE, NEW INDIA ASSURANCE COMPANY LIMITED	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	

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171	D-MATA/30798/2024	DUTIKA RAITA KAJAL MOHAPATRA VS NARAYAN SARANGI	AJAYA KUMAR JENA VS	// // 0 //	
172	D-RPFAM/30890/2024	SWAPAN RANA VS PRIYADARSHANI SAHU	SAMIR KUMAR MISHRA, SR.ADV. VS	// // 0 //	
173	D-RSA/30853/2024	REKHA TANTY VS SAROJ SA	PRASANT KUMAR KHUNTIA VS	// // 0 //	
174	D-RVWPET/30861/2024	P. SUBBA RAO VS STATE OF ODISHA	ADV. VS	// // 0 //	
175	D-TRP(C)/30687/2024	KALYANI DEHURY VS CHANDRAKANTA PRADHAN	RAMA KRISHNA BISOI VS	// // 0 //	
176	D-TRP(C)/30803/2024	M/s Patil Construction And Infrastructure Ltd VS The Chief Engineer	Rajjeet Roy VS	// // 0 //	AOR20220001462C202400013
177	D-TRP(C)/30804/2024	M/s Patil Cunstruction And Infrastructure Ltd VS The Chief Engineer, Dpi And Roads	Rajjeet Roy VS	// // 0 //	AOR20220001462C202400014
178	D-WA/30689/2024	STATE OF ODISHA VS SARAT KUMAR ROUT	SURYA NARAYAN PATNAIK VS	// // 0 //	AOD20220001886C202400656
179	D-WA/30691/2024	STATE OF ODISHA VS BABAJI CHARAN BEHERA	BIBHU PRASAD TRIPATHY(AGA) VS	// // 0 //	AOD20220001895C202400522
180	D-WA/30693/2024	STATE OF ODISHA VS RAGHUNATH BEHERA	BIBHU PRASAD TRIPATHY(AGA) VS	// // 0 //	AOR20220001513C202400598
181	D-WA/30696/2024	STATE OF ODISHA VS NIRANJAN BEHERA	BIBHU PRASAD TRIPATHY VS	// // 0 //	AOR20220001513C202400599

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182	D-WA/30698/2024	Secretary Of Revenue And Disaster Management Dept VS Arjun Kumar Sahu	GYANA RANJAN MAHAPATRA VS	// ()	AOD20220001895C202400523
183	D-WA/30725/2024	STATE OF ODISHA VS BIPIN CHANDRA PATEL	BIPLAB MOHANTY VS	// ()	
184	D-WA/30843/2024	Secretary Of Revenue And Disaster Management Dept VS Gunamani Kar	ABHINANDAN PRADHAN VS	// ()	AOD20220001886C202400657
185	D-WA/30844/2024	Secretary Of Revenue And Disaster Management Dept VS Dharanidhar Samal	GYANA RANJAN MAHAPATRA VS	// ()	AOD20220001895C202400524
186	D-WA/30846/2024	Commissioner Cum Secretary Of Higher Education Dept VS Saroj Kumar Rath	Karunakar Das VS	// ()	AOR20220001513C202400600
187	D-WA/30848/2024	Commissioner Cum Secretary Of Higher Education Dept VS Ranjan Kumar Jena	ABHINANDAN PRADHAN VS	// ()	AOD20220001886C202400658
188	D-WA/30854/2024	Commissioner Cum Secretary Of School And Mass Education Dept VS Muralidhar Barik	GYANA RANJAN MAHAPATRA VS	// ()	AOD20220001895C202400525
189	D-WA/30855/2024	Secretary Of Higher Education Dept VS Chandan Kumar Dey	Karunakar Das VS	// ()	AOR20220001513C202400601
190	D-WA/30906/2024	Commissioner Cum Secretary Of School And Mass Education Dept VS Ananta Kishore Pradhan	GYANA RANJAN MAHAPATRA VS	// ()	AOD20220001895C202400526
191	D-WA/30907/2024	Director General Of Police, Odisha VS Chinmaya Nayak	Karunakar Das VS	// ()	AOR20220001513C202400602
192	D-WP(C)/30685/2024 WP(C)/17253/2024	BIJAY KUMAR AGRAWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// ()	
193	D-WP(C)/30686/2024	SANJUKTA JAGDEV	SOUBHAGYA KUMAR RATH	//	AOR20220004309C202400018

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		VS	VS	()	
		PRINCIPAL SECRETARY GENERAL ADMINISTRATIVE DEPARTMENT		//	
194	D-WP(C)/30688/2024	SANTOSH KUMAR LIMMA	HAREKRUSHNA DASH	//	AOD2024000001C202400179
		VS	VS	()	
		STATE OF ODISHA PRINCIPAL SECRETARY TO GOVT S AND M E DEPT		//	
195	D-WP(C)/30690/2024	MIDEAST INTEGRATED STEELS LIMITED	SASWAT KUMAR ACHARYA	//	AOR20220001642C202400003
		VS	VS	()	
		RESERVE BANK OF INDIA		//	
196	D-WP(C)/30692/2024	PRADEEP KUMAR SAHU	ASUTOSH ROUT	//	AOD20230000737C202400009
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/30695/2024	MADAN MOHAN BEHERA	ASUTOSH ROUT	//	AOD20230000737C202400011
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/30697/2024	UMESH AGRAWAL	ALOK KUMAR PANDA	//	
	WP(C)/17256/2024	VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/30699/2024	RAMESWAR MEHER	ASUTOSH ROUT	//	AOD20230000737C202400010
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/30705/2024	BINOD DHANUKA	SUBHASISH DAS	//	
	WP(C)/17244/2024	VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/30707/2024	GHANSHYAM AGRAWAL	SUBHASISH DAS	//	
	WP(C)/17241/2024	VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/30708/2024	SURESH KUMAR KATARUKA	SUBHASISH DAS	//	
	WP(C)/17242/2024	VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/30709/2024	M/S CHOUDHURY MEDICAL STORE, KHORDA	PAMI RATH	//	
	WP(C)/17276/2024	VS	VS	()	
		UNION OF INDIA		//	
204	D-WP(C)/30710/2024	SRIKANT AGRAWAL	SUBHASISH DAS	//	
	WP(C)/17243/2024	VS	VS	()	

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205	D-WP(C)/30711/2024 WP(C)/17262/2024	STATE OF ODISHA SUSHILA DEVI AGRAWAL VS STATE OF ODISHA	SUBHASISH DAS VS	// // 0	
206	D-WP(C)/30714/2024	BIKASH XAXA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// // 0	
207	D-WP(C)/30716/2024	GOUTAM RAKSHIT VS STATE OF ODISHA	APARES BHOI VS	// // 0	
208	D-WP(C)/30717/2024	PRABIN KUMAR SAHU VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// // 0	
209	D-WP(C)/30718/2024	M/S. BRIJESH AGRAWAL VS UNION OF INDIA	SIDHANT DWIBEDI VS	// // 0	
210	D-WP(C)/30719/2024	JYOTIRMAYEE SETHY VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// // 0	
211	D-WP(C)/30720/2024	ABHAYA KUMAR DAS VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// // 0	
212	D-WP(C)/30722/2024	GOUTAM RAKSHIT VS STATE OF ODISHA	APARES BHOI VS	// // 0	
213	D-WP(C)/30723/2024	SUJATA KUMARI PANI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // 0	
214	D-WP(C)/30724/2024	AKHAYA KUMAR PARIDA VS UNION OF INDIA	BIBHU PRASAD DAS VS	// // 0	
215	D-WP(C)/30726/2024	MAYADHAR GUMANSINGH VS MAHILA VIKASH SAMABAYA NIGAM	BIPIN KUMAR NAYAK VS	// // 0	

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216	D-WP(C)/30727/2024	AKHAYA KUMAR PARIDA VS UNION OF INDIA	BIBHU PRASAD DAS VS	// 0 //	
217	D-WP(C)/30728/2024	MINAKSHI MOHAPATRA VS TATA MOTORS FINANCE LIMITED	PURNA CHANDRA MISHRA VS	// 0 //	
218	D-WP(C)/30729/2024	PRASANTA KUMAR MALLICK VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //	
219	D-WP(C)/30730/2024	AKHAYA KUMAR PARIDA VS UNION OF INDIA	BIBHU PRASAD DAS VS	// 0 //	
220	D-WP(C)/30731/2024	BENUMADHAB MAHAPATRA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //	
221	D-WP(C)/30733/2024	AKHAYA KUMAR PARIDA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //	
222	D-WP(C)/30734/2024	RADHARAMAN DAS VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
223	D-WP(C)/30737/2024 WP(C)/17249/2024	SUNIL KUMAR PANSARI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
224	D-WP(C)/30738/2024 WP(C)/17251/2024	SANTOSH AGARWALA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
225	D-WP(C)/30740/2024 WP(C)/17255/2024	NIRAJ KUMAR KANDAL VS STATE OF ORISSA	AMIT PRASAD BOSE VS	// 0 //	
226	D-WP(C)/30741/2024	JAYARAM NAIK VS STATE OF ORISSA	PITAMBAR PANDA VS	// 0 //	
227	D-WP(C)/30742/2024	SANJEETA MUND	PITAMBAR PANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/30743/2024	BABJI CHARAN BEHERA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/30745/2024	SUKANYA MOHANTY	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/30746/2024	UMERI DISTILLERY PVT. LTD.	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/30747/2024	SUBHALAXMI PARIDA	DURGESH NARAYAN RATH	//	
	WP(C)/17283/2024	VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/30748/2024	KUNAL KISHORE DAS	AGASTI KANUNGO	//	
		VS	VS	0	
		UNION OF INDIA		//	
233	D-WP(C)/30749/2024	CH. SANTA KUMARI	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ORISSA		//	
234	D-WP(C)/30751/2024	PARADEEP PHARMACY	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/30752/2024	NIGAR ALAM	BISWANATH BEHERA	//	
		VS	VS	0	
		THE TAHASILDAR SADAR, CUTTACK		//	
236	D-WP(C)/30753/2024	ARYANS INFRASTRUCTURES PVT.LTD, KHURDA	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/30754/2024	M/S SAIKRUPA COAL SUPPLIER	ASHOK KUMAR ROUT	//	
		VS	VS	0	
		REGIONAL TRANSPORT OFFICER, JHARSUGUDA		//	
238	D-WP(C)/30755/2024	M/S SAIKRUPA COAL SUPPLIER, ANGUL	ASHOK KUMAR ROUT	//	
		VS	VS	0	

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		R.T.O. OFFICER, JHARSHUGUDA		//	
239	D-WP(C)/30756/2024	KALPA PRASAD	DIPTI RANJAN BHOKTA	//	
		VS	VS	()	
		THE DIRECTOR-CUM-MEMBER SECY, ODISHA STATE AGRICULTURAL MARKETING BOARD		//	
240	D-WP(C)/30757/2024	M/S . SAIKRUPA COAL SUPPLIER, ANGUL	ASHOK KUMAR ROUT	//	
		VS	VS	()	
		R.T.O.JHARSHUGUDA		//	
241	D-WP(C)/30760/2024	G.SUCHITRA REDDY	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
242	D-WP(C)/30761/2024	ANIL KUMAR CHAKRA	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
243	D-WP(C)/30764/2024	SANBHUNATH NAYAK	BIGYAN KUMAR SHARMA	//	
	WP(C)/17279/2024	VS	VS	()	
		ENDOWMENT COMMISSIONER, KHURDA		//	
244	D-WP(C)/30766/2024	TUNGU KUMAR SAHU	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
245	D-WP(C)/30767/2024	G.NALINI REDDY	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
246	D-WP(C)/30769/2024	BANDANA KUMARI SAHU	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
247	D-WP(C)/30771/2024	SAGAR KUMAR SETHI	BIGYAN KUMAR SHARMA	//	
	WP(C)/17281/2024	VS	VS	()	
		ENDOWMENT COMMISSIONER, KHURDA		//	
248	D-WP(C)/30772/2024	SHYAM SUNDAR AGARWAL	SIDHARTHA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
249	D-WP(C)/30773/2024	ANANTA KUMAR DAS	GOPAL CHARAN MOHANTY	//	
		VS	VS	()	
		PUNJAB NATIONAL BANK		//	

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250	D-WP(C)/30774/2024	BACHASPATI GHOSH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //	
251	D-WP(C)/30775/2024	GOUTAM KUMAR BRAHMA VS STATE OF ODISHA	MD. GOLAM MADANI VS	// () //	
252	D-WP(C)/30776/2024	RISHABH MINING PVT LTD VS STATE OF ODISHA	JYOTI RANJAN BEHERA VS	// () //	AOR20220001586C202400020
253	D-WP(C)/30777/2024	BALAKRISHNA MISHRA VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202400014
254	D-WP(C)/30779/2024	JAGANNATH BEHERA VS STATE OF ODISHA	MD. GOLAM MADANI VS	// () //	
255	D-WP(C)/30780/2024	ANANTA BIJAYA DHEEBAR VS STATE OF ODISHA	THEEDA GOPINATH MURTY VS	// () //	AOR20220002995C202400067
256	D-WP(C)/30781/2024	PRAFULLA PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	// () //	
257	D-WP(C)/30782/2024	KAMAL KUMAR DAS VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202400012
258	D-WP(C)/30784/2024	DILESWAR SINGH VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202400013
259	D-WP(C)/30785/2024	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202400015
260	D-WP(C)/30786/2024	TULARAM BAG VS COLLECTOR SUNDERGARH	DEBASIS SAHOO VS	// () //	
261	D-WP(C)/30787/2024	PRATAP KUMAR JENA	PRADEEP KUMAR DAS	//	AOR20220001207C202400002

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/30788/2024	AJAYA KUMAR SWAIN	AUROBINDA SAHOO	//	AOD20220003080C202400012
		VS	VS	()	
		STATE OF ORISSA		//	
263	D-WP(C)/30789/2024	NEHRU SETH	BHOJARAJ SETH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/30790/2024	DINESH CHANDRA JENA	AUROBINDA SAHOO	//	AOD20220003080C202400013
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/30791/2024	AVAYA DIKSHIT	AUROBINDA SAHOO	//	AOD20220003080C202400015
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/30792/2024	RABINDRANATH BARIK	AUROBINDA SAHOO	//	AOD20220003080C202400014
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/30793/2024	M/S.ARYANS INFRASTRUCTURE PVT LTD. KHURDAANAM CHARAN PANDA		//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/30794/2024	DEBASIS MISHRA	GIRIDHARI SINGH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/30796/2024	ANURADHA KAR	NIRANJAN LENKA	//	
		VS	VS	()	
		THE ESIC, BBSR		//	
270	D-WP(C)/30800/2024	SANJIB KUMAR GHATUARY	JITENDRA KUMAR DIGAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/30806/2024	KHAGAPATI RANA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/30807/2024	KAILASH CHANDRA PANDUA	SANJIB MOHANTY	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		COMNR CONSOLIDATION, ODISHA		//	
273	D-WP(C)/30809/2024	MAITHAN ISPAT LTD.,KOLKATA	SASWAT KUMAR ACHARYA	//	
		VS	VS	()	
		MICRO SMALL AND MEDIUM ENTERPRISE, CUTTACK		//	
274	D-WP(C)/30813/2024	PADMABATI MALLICK	AKSHAYA KUMAR PANDEY	//	
		VS	VS	()	
		THE COLLECTOR, CUTTACK		//	
275	D-WP(C)/30816/2024	PITABASH HANSDAH	RUDRA NARAYAN PARIJA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
276	D-WP(C)/30817/2024	HARAPRIYA SAHOO	RAJIB LOCHAN PATNAIK	//	
		VS	VS	()	
		RANJIT KUMAR SAHOO		//	
277	D-WP(C)/30819/2024	RANJANA RATHNA	UMAKANT SAHOO	//	AOD2024000001C202400175
		VS	VS	()	
		STATE OF ODISHA		//	
278	D-WP(C)/30820/2024	LEONARDO SOBHA SUNDAR	UMAKANT SAHOO	//	AOD2024000001C202400174
		VS	VS	()	
		STATE OF ODISHA		//	
279	D-WP(C)/30821/2024	SUSHOMA DEVI	UMAKANT SAHOO	//	AOD2024000001C202400180
		VS	VS	()	
		STATE OF ODISHA		//	
280	D-WP(C)/30822/2024	GIHEJI GAMANGA	HAREKRUSHNA DASH	//	AOD2024000001C202400178
		VS	VS	()	
		STATE OF ODISHA PRINCIPAL SECRETARY TO GOVT S AND ME DEPT		//	
281	D-WP(C)/30823/2024	AMIT KUMAR NAIK	HAREKRUSHNA DASH	//	AOD2024000001C202400187
		VS	VS	()	
		STATE OF ODISHA PRINCIPAL SECY TO GOVT		//	
282	D-WP(C)/30824/2024	ANUPAM UDIPTAM KUMAR JENA	HAREKRUSHNA DASH	//	AOD2024000001C202400186
		VS	VS	()	
		STATE OF ODISHA PRINCIPAL SECY TO GOVT		//	
283	D-WP(C)/30825/2024	MANOJ KUMAR DASH	SIDHESWAR MALLIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	

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284	D-WP(C)/30826/2024	LUIS NAYAK VS STATE OF ODISHA PRINCIPAL SECRETARY TO GOVT S AND ME DEPT	HAREKRUSHNA DASH VS	// ()	AOD2024000001C202400185
285	D-WP(C)/30827/2024	NABIN SABAR VS STATE OF ODISHA PRINCIPAL SECRETARY TO GOVT S AND ME DEPT	HAREKRUSHNA DASH VS	// ()	AOD2024000001C202400193
286	D-WP(C)/30828/2024	RAJENDRA NAYAK VS STATE OF ODISHA S AND M E DEPARTMENT	HAREKRUSHNA DASH VS	// ()	AOD2024000001C202400194
287	D-WP(C)/30829/2024	PRAMOD KUMAR DANDASENA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// ()	AOD2024000001C202400195
288	D-WP(C)/30830/2024	AJIT KUMAR PATRO VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// ()	AOD2024000001C202400192
289	D-WP(C)/30831/2024	MINATI PATNAIK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// ()	AOR20230000802C202400006
290	D-WP(C)/30832/2024	ARATI BHUYAN VS STATE OF ODISHA	UMAKANTA SAHOO VS	// ()	AOD2024000001C202400197
291	D-WP(C)/30833/2024	BINODINI MISHRA VS STATE OF ORISSA	SISIR DAS VS	// ()	
292	D-WP(C)/30834/2024	MARK GAMANGA VS STATE OF ODISHA	UMAKANT SAHOO VS	// ()	AOD2024000001C202400196
293	D-WP(C)/30835/2024	SURESH KUMAR LIMA VS STATE OF ODISHA	UMAKANT SAHOO VS	// ()	AOD2024000001C202400198
294	D-WP(C)/30836/2024	VEDANTA LIMITED VS UNION OF INDIA,NEW DELHI	PRASANTA KUMAR NAYAK VS	// ()	AOD20240000333C202400002
295	D-WP(C)/30837/2024	SUREN NAYAK	HAREKRUSHNA DASH	//	AOD2024000001C202400200

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		VS	VS	()	
		STATE OF ODISHA S AND M E DEPARTMENT		//	
296	D-WP(C)/30838/2024	BRUNDABAN DALAI	UMAKANTA SAHOO	//	AOD20240000001C202400199
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/30841/2024	M/S ARYANS INFRASTRUCTURE PVT. LTD.	ANAM CHARAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/30845/2024	SWARNALATA SCHOOL OF NURSING	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
		STATE OF ORISSA		//	
299	D-WP(C)/30850/2024	DIBYAJYOTI SCHOOL OF NURSING, PURI	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
		STATE OF ORISSA		//	
300	D-WP(C)/30851/2024	SATYABRATA KANUNGO	MANMEET SINGH ARORA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/30852/2024	M/S DEVI TRANSPORT, DHENKANAL	ASIT KUMAR DASH	//	
		VS	VS	()	
		THE CHIEF COMNR OF CT AND GST, CUTTACK		//	
302	D-WP(C)/30857/2024	M/S DEVI TRANSPORT, DHENKANAL	ASIT KUMAR DASH	//	
		VS	VS	()	
		THE CHIEF COMNR OF CT AND GST, CUTTACK		//	
303	D-WP(C)/30858/2024	M/S. BIJAYA KUMAR MOHANTY, KENDRAPARA	ASIT KUMAR DASH	//	
		VS	VS	()	
		THE CHIEF COMMNR OF CT AND GST,CUTTACK		//	
304	D-WP(C)/30859/2024	NIRA SETHY	ASHOK KUMAR SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/30862/2024	BIMAL KUMAR AGARWAL	ASHOK KUMAR SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/30863/2024	KANAK DEVI INSTITUTE OF MEDICAL SCIENCE	GYANA RANJAN SETHI	//	
		VS	VS	()	

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307	D-WP(C)/30864/2024	STATE OF ODISHA ROSALIA NURSING ACADEMY, SUNDARPADA VS	GYANA RANJAN SETHI VS	// // 0	
308	D-WP(C)/30866/2024	STATE OF ODISHA PRADEEP KUMAR SAHOO VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
309	D-WP(C)/30868/2024	STATE OF ODISHA DAMODAR SAHOO VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
310	D-WP(C)/30869/2024	STATE OF ODISHA CHINI AGADHU PATRA VS	ASHOK DAS VS	// // 0	
311	D-WP(C)/30870/2024	THE ADDL. COMNR OF SETTELMENT AND CONSOLIDATION, GANJAM JAGANNATH PATRA VS	ASHOK DAS VS	// // 0	
312	D-WP(C)/30871/2024	THE ADDL.COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM SUBASH CHANDRA SAMANTARA VS	ASHOK DAS VS	// // 0	
313	D-WP(C)/30873/2024	THE ADDL. COMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM JAYARAM MAHARANA VS	ASHOK DAS VS	// // 0	
314	D-WP(C)/30875/2024	THE ADDL.COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM CHINI AGADHU PATRA VS	ASHOK DAS VS	// // 0	
315	D-WP(C)/30877/2024	THE ADDL. COMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM REENA MISHRA @ PANDA VS	ASHOK KUMAR SARANGI VS	// // 0	
316	D-WP(C)/30878/2024	STATE OF ODISHA RANJAN KUMAR BARIK VS	SOUGAT DASH VS	// // 0	
317	D-WP(C)/30879/2024	STATE OF ODISHA SUMITRA PRADHAN VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// // 0 //	

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318	D-WP(C)/30880/2024	SHREE SHREE KAPILAMUNI SATCHETAN SHIKSHYA VS STATE OF ORISSA	SKBANDH/INDRASONE VS	// 0 //	
319	D-WP(C)/30881/2024	BIJAY MOHAN RAY VS STATE OF ODISHA	SAMAYA KUMAR RAY VS	// 0 //	
320	D-WP(C)/30882/2024	MOHAN SUNDAR SUPKAR VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //	
321	D-WP(C)/30885/2024	DEBARAJA BEHERA VS THE BRANCH MANAGER, UNION BANK OF INDIA, BBSR	SHIB SHANKAR MOHANY VS	// 0 //	
322	D-WP(C)/30887/2024	SUDHIRA KUMAR MOHANTY VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //	
323	D-WP(C)/30889/2024	JAJATI KESHARI SAHOO VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	// 0 //	
324	D-WP(C)/30892/2024	NIRMAL CHANDRA JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
325	D-WP(C)/30896/2024	KUMAR SAHU VS THE COLLECTOR AND DISTRICT MAGISTRATE, BARAGARH	ABHISEK KEJARIWAL VS	// 0 //	
326	D-WP(C)/30897/2024	KRUSHNA CHANDA SAHOO VS STATE OF ODISHA	BIDYADHAR MUDULI VS	// 0 //	AOD20240000715C202400001
327	D-WP(C)/30898/2024	SHAHANAZ BEGUM VS MD.ARMANUL HAQUE	BHAKTI PRASAD PATTNAIK VS	// 0 //	
328	D-WP(C)/30899/2024	RAJ KUMAR BEHERA VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
329	D-WP(C)/30900/2024	BASUDEV SAHU	ARUN KUMAR PATRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/30901/2024	KARUNASINDHU SAHU	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
331	D-WP(C)/30904/2024	GGLPL PCTPL JV PVT. LTD.,ANGUL	AVIJIT PATNAIK	//	
		VS	VS	()	
		MCL. SAMBALPUR		//	
332	D-WP(C)/30905/2024	SAMATA SAMANTARAY	ABHIJIT DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/30910/2024	ARUN KUMAR MOHAPATRA	SAPAN KUMAR PAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WPCRL/21432/2024	MINATI MAHALIK@JENA	SURYAKANTA DWIBEDI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/21306/2024	SHIBA SHANKAR SETHI	ALOK KUMAR MOHAPATRA	DASPALLA /159 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/21308/2024	SANTOSH KUMAR SETHI	ALOK KUMAR MOHAPATRA	DASPALLA /159 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/21310/2024	UPENDRA KUMAR SETHI	ALOK KUMAR MOHAPATRA	DASPALLA /159 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/21311/2024	JYOTI RANJAN SWAIN	SAMVIT MOHANTY	JAGATSINGPUR /662 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/21316/2024	ROHAN BAG	AJIT KUMAR RAUT	LAIKERA /119 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/21317/2024	JANAKI BAG @ JANAKIRAM	PRATIMA NAYAK	BARGARH /352 /2024	
		VS	VS	()	

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341	D-ABLAPL/21318/2024	STATE OF ODISHA GANGADHAR PRADHAN VS	ADYASIDHI MISHRA VS	// LINGARAJ P.S. /39 /2024 ()	
342	D-ABLAPL/21320/2024	STATE OF ODISHA SANDEEP NAYAK VS	SATYA RANJAN MULIA VS	// BIDANASI /140 /2023 ()	
343	D-ABLAPL/21324/2024	STATE OF ODISHA BHARAT SUNA VS	SATYA RANJAN MULIA VS	// ATTABIRA /178 /2024 ()	
344	D-ABLAPL/21327/2024	STATE OF ODISHA PRAMILA NAIK VS	BIRAJA PRASAD NANDA VS	// BIKRAMPUR FCI /163 /2024 ()	
345	D-ABLAPL/21329/2024	STATE OF ODISHA JAYARAM MAHAKUD VS	SURYAKANTA DWIBEDI VS	// //0 ()	
346	D-ABLAPL/21330/2024	STATE OF ODISHA LINTU DIGAL VS	AJIT KUMAR RAUT VS	// BHANJANAGAR /238 /2024 ()	
347	D-ABLAPL/21335/2024	STATE OF ODISHA KAMARAJU KHARA @ KHARA KAMARAJU VS	SUSANTA KUMAR BARAL VS	// BANDHUGOAN /66 /2024 ()	
348	D-ABLAPL/21338/2024	STATE OF ODISHA P. JAGADISH REDDY VS	S.S.RAY (2) VS	// GOLANTHARA (BERHAMPUR) /287 /2024 ()	
349	D-ABLAPL/21341/2024	STATE OF ODISHA SOUMYA RANJAN DAS VS	GOUTAM KUMAR ACHARYA VS	// BANSADA /78 /2024 ()	
350	D-ABLAPL/21344/2024	STATE OF ODISHA JITENDRIYA PRADHAN VS	GOKULANANDA SAHU VS	// PAIKMAL /164 /2024 ()	
351	D-ABLAPL/21345/2024	STATE OF ODISHA BISHNU DEHURY VS STATE OF ODISHA	LIPAN KUMAR PRADHAN VS	// KISHORENAGAR (ANUGUL) /125 /2024 () //	

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352	D-ABLAPL/21351/2024	SUJATA PATRI VS STATE OF ODISHA	NISHIKANT MISHRA VS	GURUDIJHATIA /135 /2024 () //	
353	D-ABLAPL/21354/2024	SANDHYA BEHERA VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	CHANDANPUR /178 /2024 () //	
354	D-ABLAPL/21355/2024	GOUTAM SAHU VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	JAKHAPURA /81 /2022 () //	
355	D-ABLAPL/21356/2024	NABAGHAN BEHERA @ LOVE VS STATE OF ODISHA	SASMITA SETHI VS	CHANDANPUR /178 /2024 () //	
356	D-ABLAPL/21357/2024	TAPESH SINGH VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	JAKHAPURA /81 /2022 () //	
357	D-ABLAPL/21358/2024	AKASH KUMAR KANDI VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /319 /2024 () //	
358	D-ABLAPL/21360/2024	SUMANTA KUMAR SARAP VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH /133 /2022 () //	
359	D-ABLAPL/21362/2024	RASHMITA PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BHUBAN /350 /2024 () //	
360	D-ABLAPL/21365/2024	PRASANTA KUMAR JENA VS STATE OF ODISHA	SILABHADRA SASTRY VS	MADHUPATNA /311 /2022 () //	
361	D-ABLAPL/21366/2024	RATI RANJAN PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BHUBAN /348 /2024 () //	
362	D-ABLAPL/21372/2024	TARKESWAR BEHERA @ BAPINA BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	NUAGAON /116 /2023 () //	
363	D-ABLAPL/21382/2024	PUSPANJALI SAHOO	PRASANNA KUMAR MISHRA	BHUBAN /349 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/21387/2024	TINA@ KENARAM HALDAR	RAJIB LOCHAN PATTNAIK	M.V.79 /38 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/21388/2024	MANAS SATPATHY @ MANAS RANJAN SATPATHY	TUKUNA KUMAR MISHRA	JHARSUGUDA /416 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/21389/2024	GANGADHAR NAYAK	RAMANI KANTA PATTANAIAK	JENAPUR /253 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/21392/2024	BINAPANI SATPATHY	TUKUNA KUMAR MISHRA	JHARSUGUDA /416 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/21396/2024	ARJUNA MOHAPATRA	AKSHAYA KUMAR SUBUDHI	DELANGA /93 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/21398/2024	PRAHALLAD @ PRAHALLAD LENKA	RAMANI KANTA PATTANAIAK	JENAPUR /254 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/21400/2024	LACHAMAN MUNDA @ RICKY	ALOK KUMAR PANDA	BARBIL /214 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/21403/2024	ANUP KUMAR DAS	MRUGANKA MAULI PATNAIK	KUAKHIA /288 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/21405/2024	BAISHNAB CHARAN PATRA	PRASANNA KUMAR MISHRA	BALIPATNA /343 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/21406/2024	PANCHANAN KULHARI	BIKRAM CHANDRA GHADAI	BALIAPAL /133 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/21408/2024	KABI CHANDRA DAS @ KABI CHARAN DAS	MRUGANKA MAULI PATNAIK	KUAKHIA /288 /2024	
		VS	VS	()	

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375	D-ABLAPL/21409/2024	STATE OF ODISHA BIKASH KANSARI VS	DIBYA PRAKASH MISHRA VS	// BAREIPALI /53 /2024 ()	AOR20220002454C202400125
376	D-ABLAPL/21410/2024	STATE OF ODISHA SIBA @ A. SIVA KUMAR VS	AMULYA RATNA PANDA VS	// BERHAMPUR TOWN /208 /2024 ()	
377	D-ABLAPL/21411/2024	STATE OF ODISHA T. GANESH RAO @ T. GANESH VS	AMULYA RATNA PANDA VS	// BERHAMPUR TOWN /208 /2024 ()	
378	D-ABLAPL/21412/2024	STATE OF ODISHA LITU @ DEBASIC SAHOO VS	DEEPAK KU SAHOO VS	// KENDRAPARA /124 /2024 ()	
379	D-ABLAPL/21413/2024	STATE OF ODISHA BASANTA KUMAR GHANTI VS	BIKRAM CHANDRA GHADEI VS	// BALIAPAL /133 /2024 ()	
380	D-ABLAPL/21414/2024	STATE OF ODISHA RAM SHANKAR SEN @ KALIA VS	ARUN KUMAR BEHERA VS	// JALESWAR /578 /2023 ()	AOR20220003422C202400030
381	D-ABLAPL/21415/2024	STATE OF ODISHA KANHU CHARAN ROUT VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI RURAL PS /115 /2024 ()	
382	D-ABLAPL/21417/2024	STATE OF ODISHA SNEHALATA BEHERA VS	BIKRAM CHANDRA GHADEI VS	// BALIAPAL /133 /2024 ()	
383	D-ABLAPL/21419/2024	STATE OF ODISHA MURALIDHAR PRADHAN VS	AMITAV TRIPATHY VS	// NUAGAON /5 /2008 ()	
384	D-ABLAPL/21421/2024	STATE OF ODISHA PRATAP CHANDRA GURU VS	GYANA RANJAN SETHI VS	// ASTARANGA /156 /2024 ()	
385	D-ABLAPL/21423/2024	STATE OF ODISHA DILLIP KUMAR NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// ITAMATI /153 /2024 () //	

ORISSA HIGH COURT**FILING REPORT AS ON :18/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/21427/2024	KARNA MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /53 /2024 () //	
387	D-ABLAPL/21434/2024	EKALABYA MUNA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	JAMANKIRA /15 /2024 () //	
388	D-ABLAPL/21436/2024	BIMAL @ BULU GOCHHAYAT @ GOCHHAIT VS STATE OF ODISHA	AMIT KUMAR NATH VS	BAGDIA /141 /2024 () //	
389	D-ABLAPL/21438/2024	BIMAL @ BULU GOCHHAYAT @ GOCHHAIT VS STATE OF ODISHA	AMIT KUMAR NATH VS	BAGDIA /140 /2024 () //	
390	D-ABLAPL/21441/2024	GANGADHAR NAYAK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BADACHANA /283 /2024 () //	
391	D-ABLAPL/21443/2024	PRAHALLAD @ PRAHALLADA LENKA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BADACHANA /283 /2024 () //	
392	D-ABLAPL/21451/2024	JAYARAM PARIDA VS STATE OF ODISHA	PARSURAM PANDA VS	MARINE KASIA /96 /2024 () //	
393	D-ABLAPL/21455/2024	MANAS KUMAR SAHOO VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BIDANASI /158 /2024 () //	
394	D-ABLAPL/21456/2024	BANITA RANI SAMAL @ BANITARANI SAMAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	PATTAMUNDAI /161 /2024 () //	
395	D-ABLAPL/21459/2024	SUSHANTA HATI VS STATE OF ODISHA	BINOD KUMAR HATI VS	PATNAGARH /195 /2024 () //	
396	D-ABLAPL/21462/2024	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	Guru Prasad Behera VS	Bamapada (Industrial Area) /107 /2024 () //	AOR20220000925C202400030
397	D-ABLAPL/21463/2024	RAKSHYAK BEHERA @ RAKSHYA BEHERA	PRASANTA KUMAR ROUSTRAY	BARGARH /419 /2024	AOD20240000391C202400012

ORISSA HIGH COURT

FILING REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/21465/2024	RAKSHYAK BEHERA @ RAKSHYA BEHERA	PRASANTA KUMAR ROUTRAY	BARGARH /394 /2024	AOD20240000391C202400011
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/21466/2024	RAKSHYAK BEHERA @ RAKSHYA BEHERA	PRASANTA KUMAR ROUTRAY	ATTABIRA /223 /2024	AOD20240000391C202400013
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/21467/2024	RAKSHYAK BEHERA @ RAKSHYA BEHERA	PRASANTA KUMAR ROUTRAY	BARGARH RURAL /111 /2024	AOD20240000391C202400014
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/21468/2024	PRASHANT @ PRASANTA KUMAR SENAPATI	BISWA PRAKASH DHAL	CUTTACK VIGILANCE /44 /2016	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
402	D-ABLAPL/21469/2024	BAISHNAV @ BAISHNAB BEHERA	SUSANTA KUMAR BARAL	KHUNTUNI /154 /2024	AOR20220001297C202400007
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/21470/2024	BALABHADRA BEHERA	BISWANATH BEHERA	BOLAGARH P.S. /131 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/21471/2024	GOURAV KUMAR @ GOURAV KUMAR RAM,	BITAS KUMAR SWAIN	KHARABEL NAGAR P.S. /336 /2023	AOR20220002298C202400002
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/21472/2024	ALAMGIR MALLICK	SUSANTA KUMAR BARAL	LALBAG /79 /2024	AOR20220001297C202400008
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :18/07/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ELPET/30913/2024 ELPET/ /	JAGANNATH PRADHAN MP	SOUMIK SPANDAN TRIPATHY	7/2024
2	D-GUAP/28465/2024 GUAP/ /	RITA TRIPATHY MP	PRADEEP KUMAR KHUNTIA	14/2024
3	D-CRLLP/18975/2024 CRLLP/ /	DILLIP KUMAR DASH MP	MANABHANJAN TRIPATHY	29/2024
4	D-WPCRL/21273/2024 WPCRL/ /	SRI ARA SEK HAR MP	CHITTA RANJAN LENKA	30/2024
5	D-CRP/38/2023 CRP/38/2023	SUSHANTA KUMAR KABI MP	PRADEEP KUMAR MOHAPATRA	46/2024
6	D-WPC(OAC)/1789/2018 WPC(OAC)/1789/2018	BARADA PRASAD DAS MP	M/S AMIYA KU. CHHATOI	59/2024
7	D-MSA/30452/2024 MSA/ /	M/S.VENKATESHWAR BUILDCON PVT. LTD MP	DEBASHORE KUMAR MISHRA	74/2024
8	D-JCRLA/67/2023 JCRLA/67/2023	DEBA NAIK MP	BINI MISHRA	99/2024
9	D-JCRLA/67/2023 JCRLA/67/2023	DEBA NAIK MP	ADV.	100/2024
10	D-CRLMP/17398/2024 CRLMP/924/2024	MENEGAR @ MENAGAR BIBI MP	PRAVASH CH JENA	164/2024
11	D-CRLMP/2586/2024 CRLMP/136/2024	GANGADHAR PANIGRAHI MP	NIRANJAN PATRA	165/2024
12	D-RVWPET/25469/2024 RVWPET/ /	BHAMA LOHAR MP	ADV	235/2024
13	D-RVWPET/25474/2024 RVWPET/150/2024	JUDHISTIR LUHAR MP	ADV	236/2024
14	D-RVWPET/25477/2024 RVWPET/151/2024	ARJUN ROUT @ ARJUN DILLA MP	UPENDRA KUMAR SAMAL	237/2024
15	D-RVWPET/25478/2024 RVWPET/152/2024	ROHITA LOHAR MP	ADV	238/2024
16	D-RVWPET/25480/2024 RVWPET/154/2024	DEEPAK LUHAR MP	ADV	239/2024
17	D-RVWPET/25476/2024 RVWPET/156/2024	GURU CHARAN BAGAR MP	ADV.	240/2024
18	D-LAA/47/2023 LAA/47/2023	ARUN KUMAR BEHERA MP	SUBHRANSU BHUSAN MOHANTY	241/2024
19	D-RVWPET/25471/2024 RVWPET/155/2024	BISAKHA SETH MP	ADV	241/2024
20	D-RVWPET/25479/2024 RVWPET/153/2024	JOGINDRA BHAINSAL MP	ADV.	242/2024
21	D-RVWPET/25470/2024 RVWPET/149/2024	CHHOTELAL DILLA MP	ADV.	243/2024
22	D-CMAPL/765/2023 CMAPL/765/2023	UNION OF INDIA MP	ADV.	290/2024
23	D-MATA/1626/2024 MATA/33/2024	SUSHANT KUMAR PATTNAIK MP	LAXMINARAYAN PATEL	303/2024
24	D-MATA/22254/2024 MATA/188/2024	MADHUSUDAN PANDA MP	BEDA PRAKASH PANDA	304/2024
25	D-MATA/30405/2024 MATA/ /	MANGU VENKATACHALA RAVI PARTHASARATHY MP	DEBAPATTA MOHANTY	305/2024
26	D-MATA/30798/2024	KAJAL MOHAPATRA	AJAYA KUMAR JENA	

	MATA/ /	MP		306/2024
27	D-MATA/30798/2024	KAJAL MOHAPATRA	AJAYA KUMAR JENA	
	MATA/ /	MP		307/2024
28	D-MATA/27195/2024	BHENKTA RAMAN RANA	RAKHI MISHRA	
	MATA/ /	MP		308/2024
29	D-MATA/27195/2024	BHENKTA RAMAN RANA	RAKHI MISHRA	
	MATA/ /	MP		309/2024
30	D-RPFAM/27751/2024	SAMBIT MOHANTY	KURESH PRASAD DASH	
	RPFAM/ /	MP		310/2024
31	D-RPFAM/30890/2024	SWAPAN RANA	SAMIR KUMAR MISHRA, SR.ADV.	
	RPFAM/ /	MP		311/2024
32	D-RPFAM/30890/2024	SWAPAN RANA	SAMIR KUMAR MISHRA, SR.ADV.	
	RPFAM/ /	MP		312/2024
33	D-FAO/30703/2024	BANITA BEHERA	SATYABAN SAHOO	
	FAO/ /	MP		577/2024
34	D-FAO/433/2018	MANAGING COMMITTEE OF MADHUSUDAN SINGH	MRS.BUDHADEV ROU TRAY	
	FAO/433/2018	MP		578/2024
35	D-FAO/440/2018	MANAGING COMMITTEE OF MAA TARATI	MRS.BUDHADEV ROU TRAY	
	FAO/440/2018	MP		579/2024
36	D-FAO/437/2018	KRISHNAPRIYA SAHANI	M/S.BUDHADEV ROU TRAY	
	FAO/437/2018	MP		580/2024
37	D-FAO/435/2018	RABI CH.BEHERA	M/S.BUDHADEV ROU TRAY	
	FAO/435/2018	MP		581/2024
38	D-FAO/29214/2024	M/S. S.B.I GENERAL INSURANCE CO. L.T.	SOMNATH ROY	
	FAO/ /	MP		582/2024
39	D-CRLREV/21384/2024	BAIKUNTHA NATH MOHARANA	GOPINATH MISHRA	
	CRLREV/ /	MP		595/2024
40	D-CRLREV/21391/2024	BAIKUNTHA NATH MOHARANA	GOPINATH MISHRA	
	CRLREV/ /	MP		596/2024
41	D-CRLREV/21401/2024	ASHIS KUMAR BISWAL@ASHIS BISWAL@PRIN	ASH CH JENA	
	CRLREV/ /	MP		597/2024
42	D-CRLREV/19699/2024	NAMISH KUMAR YADAV	LAXMINARAYAN PATEL	
	CRLREV/ /	MP		598/2024
43	D-CRLREV/17802/2024	BASANTA BAGARTY	SUBHRANSU BAGARTY	
	CRLREV/ /	MP		599/2024
44	D-RSA/26084/2024	ASHA DEVI	S.S.RAO, SR.ADV.	
	RSA/ /	MP		815/2024
45	D-CMP/30393/2024	RASBIHARI PRADHAN	BIBEKANANDA BHUYAN	
	CMP/ /	MP		816/2024
46	D-CMP/30684/2024	GOURI SAMAL	RASHMI KANTA SAHOO	
	CMP/ /	MP		817/2024
47	D-CMP/30783/2024	SANTOSH KUMAR DEY	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		818/2024
48	D-CMP/30847/2024	SHYAM SUNDAR RAM	RABI NARAYAN BEHERA	
	CMP/ /	MP		819/2024
49	D-CMP/30894/2024	CHANDRAMANI SAHOO	AMITAV DAS	
	CMP/ /	MP		820/2024
50	D-CMP/30902/2024	PURNA CHANDRA JENA @ NAYAK	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		821/2024
51	D-CMP/30902/2024	PURNA CHANDRA JENA @ NAYAK	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		822/2024
52	D-BLAPL/13275/2024	ASHISH KUMAR DAS	MANORANJAN DAS, M/S.ASHIS KUMAR MISHRA, R. SINGH, T.N. RO	
	BLAPL/4478/2024	MP		862/2024
53	D-BLAPL/10503/2024	BAIKUNTHA LUHA	JUGALA KISHORE PANDA	
	BLAPL/3350/2024	MP		863/2024
54	D-BLAPL/17697/2024	MUHAMMAD SAFAIR		
	BLAPL/6083/2024	MP		864/2024
55	D-BLAPL/12965/2024	HEMANTA JAGAT@HEMANTA KUMAR JAGAT		
	BLAPL/4315/2024	MP		865/2024
56	D-BLAPL/16916/2024	BENUDHAR JAGAT	SURYAKANTA DWIBEDI	
	BLAPL/5755/2024	MP		866/2024
57	D-BLAPL/9672/2024	ASIT MANADAL	NIHAR RANJAN SAHOO	
	BLAPL/3187/2024	MP		867/2024

58	D-BLAPL/5670/2024 BLAPL/2044/2024	RANJAN KUMAR NAYAK MP		868/2024
59	D-BLAPL/6060/2024 BLAPL/1970/2024	SAIKH ASHMAT MP		869/2024
60	D-ABLAPL/18613/2024 ABLAPL/6791/2024	KALPATARU MALLIK MP		1333/2024
61	D-ABLAPL/7935/2023 ABLAPL/7935/2023	KAILAS DAS @ KAILASH DAS MP	JAYANTA KUMAR MAJHI	1334/2024
62	D-ABLAPL/17329/2024 ABLAPL/6097/2024	TUSHAR KANTA BISWAL MP		1335/2024
63	D-ABLAPL/18280/2024 ABLAPL/6418/2024	SUDAM MAHARNA MP		1336/2024
64	D-ABLAPL/10284/2024 ABLAPL/3666/2024	KRISHNANANDA NAYAK @ SANU MP		1337/2024
65	D-ABLAPL/16591/2024 ABLAPL/5676/2024	AKSHAYA KUMAR NAIK @ AKSHAYA NAYAK MP		1338/2024
66	D-ABLAPL/12577/2024 ABLAPL/4618/2024	AKSHAYA KUMAR NAIK @ AKSHAYA NAYAK MP		1339/2024
67	D-MACA/30694/2024 MACA/ /	MANOJ KUMBHAR MP	PRADEEP KUMAR MISHRA	1568/2024
68	D-MACA/30704/2024 MACA/ /	TARULATA CHHACHHAN MP	PRADEEP KUMAR MISHRA	1569/2024
69	D-MACA/30326/2024 MACA/ /	MANJU BHUYAN MP	PABITRA KUMAR NAYAK	1570/2024
70	D-MACA/30326/2024 MACA/ /	MANJU BHUYAN MP	PABITRA KUMAR NAYAK	1571/2024
71	D-MACA/30744/2024 MACA/ /	MANAGER(LLEGAL), RELIANCE GENERAL INSURANCE COMPANY LTD. MP		1572/2024
72	D-MACA/30744/2024 MACA/ /	MANAGER(LLEGAL), RELIANCE GENERAL INSURANCE COMPANY LTD. MP		1573/2024
73	D-MACA/25024/2024 MACA/ /	NEW INDIA ASSURANCE COMPANY LTD. G.P.DUTTA MP		1574/2024
74	D-MACA/25036/2024 MACA/ /	D.M.,M.S-SHIRAMA G.I. CO. LTD. MP	G.P.DUTTA	1575/2024
75	D-MACA/30327/2024 MACA/ /	KARDULA KERKETTA MP	PRADEEP KUMAR MISHRA	1576/2024
76	D-MACA/25030/2024 MACA/ /	SHRIRAM G.I.CO. LTD. MP	G.P.DUTTA	1577/2024
77	D-MACA/26879/2024 MACA/ /	M/S. ICICI LOMBARD G.I, CO. L.T.D MP	ANUPAM DASH	1578/2024
78	D-MACA/28114/2024 MACA/ /	M/S. ICICI LOMBARD G.I, CO.LT.D. MP	ANUDAM DASH	1579/2024
79	D-MACA/28108/2024 MACA/ /	M/S. ICICI LOMBARD G.I, CO.LT.D. MP	ANUDAM DASH	1580/2024
80	D-MACA/24087/2024 MACA/481/2024	M/S. ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. MP	ANUDAM DASH	1581/2024
81	D-MACA/30329/2024 MACA/ /	THE D.M.,ORIENTAL INSURANCE CO. LTD MP	PRASANTA KUMAR MAHALI	1582/2024
82	D-MACA/30329/2024 MACA/ /	THE D.M.,ORIENTAL INSURANCE CO. LTD MP	PRASANTA KUMAR MAHALI	1583/2024
83	D-MACA/30876/2024 MACA/ /	THE OFFICER IN CHARGE, NEW INDIA ASSURANCE COMPANY LTD. MP	PRASANTA KUMAR MAHALI	1584/2024
84	D-MACA/28263/2024 MACA/ /	MANAGER, CLAIM(LLEGAL) ORIENTAL INSURANCE COMPANY LTD. MP	PRASANTA KUMAR MAHALI	1585/2024
85	D-MACA/30330/2024 MACA/ /	PRITI RANJAN BARIK MP	SATYABHUSAN DAS	1586/2024
86	D-MACA/30334/2024 MACA/ /	BINA AGARWAL MP	PABITRA KUMAR NAYAK	1587/2024
87	D-MACA/27418/2024 MACA/ /	ORIENTAL INSURANCE CO. L.T.D. MP	RIMJHIMBALA PATI	1588/2024
88	D-MACA/27414/2024 MACA/ /	ORIENTAL INSURANCE CO. L.T.D. MP	RIMJHIMBALA PATI	1589/2024
89	D-MACA/29497/2024	D.M., ORIENTAL INSURANCE , BALASORESOMNATH ROY		

	MACA/ /	MP		1590/2024
90	D-MACA/30343/2024	BINA AGARWAL	PABITRA KUMAR NAYAK	
	MACA/ /	MP		1591/2024
91	D-MACA/30390/2024	ORIENTAL INSURANCE CO. LTD.	AMIT KUMAR NATH	
	MACA/ /	MP		1592/2024
92	D-MACA/30399/2024	M/S.NATIONAL INSURANCE CO. LTD.	BIJOY DASMOHAPATRA	
	MACA/ /	MP		1593/2024
93	D-MACA/30399/2024	M/S.NATIONAL INSURANCE CO. LTD.	BIJOY DASMOHAPATRA	
	MACA/ /	MP		1594/2024
94	D-CRLA/21314/2024	NARENDRA KUMAR DALAI	PRABHAS CHANDRA PANDA	
	CRLA/ /	MP		1756/2024
95	D-CRLA/21314/2024	NARENDRA KUMAR DALAI	PRABHAS CHANDRA PANDA	
	CRLA/ /	MP		1757/2024
96	D-CRLA/21323/2024	MOHIT BIR @BIRA	S.S.RAY (2)	
	CRLA/ /	MP		1758/2024
97	D-CRLA/21342/2024	LOCHAN PALEI	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		1759/2024
98	D-CRLA/21342/2024	LOCHAN PALEI	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		1760/2024
99	D-CRLA/21343/2024	SANJIT NAYAK	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		1761/2024
100	D-CRLA/21343/2024	SANJIT NAYAK	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		1762/2024
101	D-CRLA/192/2006	KRUSHNA CH.BAG	M/S.KOUSIK ANANDA GURU	
	CRLA/192/2006	MP		1763/2024
102	D-CRLA/192/2006	KRUSHNA CH.BAG	M/S.KOUSIK ANANDA GURU	
	CRLA/192/2006	MP		1764/2024
103	D-CRLA/729/2019	BHIMA SAHU @ SAROJ	MR.JAGANNATH KAMILA	
	CRLA/729/2019	MP		1765/2024
104	D-CRLA/21428/2024	SANA @ SOVAKAR MOHANTA	NILA MADHAB PRAHARAJ	
	CRLA/ /	MP		1766/2024
105	D-CRLA/21437/2024	DEEPAK BANCHOR	LAXMINARAYAN PATEL	
	CRLA/ /	MP		1767/2024
106	D-CRLA/1039/2023	RAMA@RAMA CHANDRA NAIK	DHIRENDRA KU. MOHAPATRA, S. PANDA, UMAKANTA BARIK	
	CRLA/1039/2023	MP		1768/2024
107	D-CRLA/21457/2024	NAKULA KANHAR	SUBHAM SHARMA	
	CRLA/ /	MP		1769/2024
108	D-CRLA/21458/2024	SUBASH SAHU	BYOMAKESH TRIPATHY	
	CRLA/ /	MP		1770/2024
109	D-CRLA/21458/2024	SUBASH SAHU	BYOMAKESH TRIPATHY	
	CRLA/ /	MP		1771/2024
110	D-CRLA/21464/2024	BHARAT MALLICK	SUBHAM SHARMA	
	CRLA/ /	MP		1772/2024
111	D-CRLA/21458/2024	SUBASH SAHU	BYOMAKESH TRIPATHY	
	CRLA/ /	MP		1773/2024
112	D-CRLA/21475/2024	KALANDI@ GHANASHYAMA GOCHHAYADURGA PRASANNA MISHRA		
	CRLA/ /	MP		1774/2024
113	D-CRLA/21475/2024	KALANDI@ GHANASHYAMA GOCHHAYADURGA PRASANNA MISHRA		
	CRLA/ /	MP		1775/2024
114	D-CRLA/21323/2024	MOHIT BIR @BIRA	S.S.RAY (2)	
	CRLA/ /	MP		1776/2024
115	D-CRLMC/21070/2024	NARAYAN PRADHAN	BUDHIRAM DAS	
	CRLMC/ /	MP		1863/2024
116	D-CRLMC/9340/2024	BIKASH BISWAL	SK.KALIMUDDIN	
	CRLMC/1750/2024	MP		1864/2024
117	D-CRLMC/21071/2024	RAJESH AGARWAL	SASWAT KUMAR ACHARYA	
	CRLMC/ /	MP		1865/2024
118	D-CRLMC/21079/2024	RAMAKRUSHNA SATAPATHY	DEVASHIS PANDA	
	CRLMC/ /	MP		1866/2024
119	D-CRLMC/21072/2024	RAJESH AGARWAL	SASWAT KUMAR ACHARYA	
	CRLMC/ /	MP		1867/2024
120	D-CRLMC/21113/2024	PUSPALATA SWAIN	PARSURAM PARIJA	
	CRLMC/ /	MP		1868/2024

121	D-CRLMC/21363/2024 CRLMC/ /	MD RAJA @ MD ISLAM MP	RAJIV KUMAR MAHANTA	1869/2024
122	D-CRLMC/16475/2024 CRLMC/2182/2024	HRUSIKESH DHANGADAMAJHI MP		1870/2024
123	D-CRLMC/21368/2024 CRLMC/ /	MD RAJA @ MD ISLAM MP	RAJIV KUMAR MAHANTA	1871/2024
124	D-CRLMC/21367/2024 CRLMC/ /	SUSANTA MANDAR MP	PROMOD KUMAR NIGAM	1872/2024
125	D-CRLMC/21371/2024 CRLMC/ /	MD RAJA @ MD ISLAM MP	RAJIV KUMAR MAHANTA	1873/2024
126	D-CRLMC/6751/2024 CRLMC/823/2024	SUBHENDU @ SUBHENDU BEHERA MP	DEBASNAN DAS	1874/2024
127	D-CRLMC/21376/2024 CRLMC/ /	MD RAJA@MD ISLAM MP	RAJIV KUMAR MAHANTA	1875/2024
128	D-CRLMC/8602/2024 CRLMC/1036/2024	SAURIN BHATT MP		1876/2024
129	D-CRLMC/21141/2024 CRLMC/ /	SHYAM SUNDAR JINDAL MP	ASIT KUMAR DASH	1877/2024
130	D-CRLMC/21075/2024 CRLMC/ /	SUBASINI DAS MP	BANSHIDHAR SATAPATHY	1878/2024
131	D-CRLMC/15200/2024 CRLMC/2055/2024	GAYADHAR BEHERA MP	BIJAY KUMAR BEHERA	1879/2024
132	D-CRLMC/15227/2024 CRLMC/2102/2024	RAMAKANTA BEHERA MP	KHUSBU PANIGRAHI	1880/2024
133	D-CRLMC/21442/2024 CRLMC/ /	MUKESH PRASAD JAISWAL MP	SAIBRATA RATH	1881/2024
134	D-CRLMC/21454/2024 CRLMC/ /	BRAHMACHARI PRADHAN MP	AMLAN SHAKTI PAUL	1882/2024
135	D-CRLMC/20875/2024 CRLMC/ /	RAJESH PATRA @ RAJA MP	BIDYADHAR MANSING	1883/2024
136	D-CRLMC/20875/2024 CRLMC/ /	RAJESH PATRA @ RAJA MP	BIDYADHAR MANSING	1884/2024
137	D-WA/30296/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK(A.S.C)	5185/2024
138	D-WA/30296/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK(A.S.C)	5186/2024
139	D-WA/30296/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK(A.S.C)	5187/2024
140	D-WA/25137/2024 WA/1881/2024	ICICI BANK LTD., BBSR MP	NALINI KANTA DASH	5188/2024
141	D-WA/30682/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5189/2024
142	D-WA/30682/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5190/2024
143	D-WA/30682/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5191/2024
144	D-WA/30297/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA	5192/2024
145	D-WA/30297/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA	5193/2024
146	D-WA/30297/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA	5194/2024
147	D-WA/30381/2024 WA/ /	STATE OF ORISSA MP	SANGRAM JENA	5195/2024
148	D-WA/30381/2024 WA/ /	STATE OF ORISSA MP	SANGRAM JENA	5196/2024
149	D-WA/30381/2024 WA/ /	STATE OF ORISSA MP	SANGRAM JENA	5197/2024
150	D-WA/30298/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA(AGA)	5198/2024
151	D-WA/30298/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA(AGA)	5199/2024
152	D-WA/30298/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA(AGA)	

	WA/ /	MP		5200/2024
153	D-WA/30320/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		5201/2024
154	D-WA/30320/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		5202/2024
155	D-WA/30320/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		5203/2024
156	D-WA/30382/2024	STATE OF ODISHA	BIPLAB MOHANTY	
	WA/ /	MP		5204/2024
157	D-WA/30382/2024	STATE OF ODISHA	BIPLAB MOHANTY	
	WA/ /	MP		5205/2024
158	D-WA/30382/2024	STATE OF ODISHA	BIPLAB MOHANTY	
	WA/ /	MP		5206/2024
159	D-WA/30299/2024	STATE OF ODISHA	PAFEEP KUMAR ROUT(AGA)	
	WA/ /	MP		5207/2024
160	D-WA/30299/2024	STATE OF ODISHA	PAFEEP KUMAR ROUT(AGA)	
	WA/ /	MP		5208/2024
161	D-WA/30299/2024	STATE OF ODISHA	PAFEEP KUMAR ROUT(AGA)	
	WA/ /	MP		5209/2024
162	D-WA/30383/2024	STATE OF ODISHA	TARUN PATNAIK	
	WA/ /	MP		5210/2024
163	D-WA/30383/2024	STATE OF ODISHA	TARUN PATNAIK	
	WA/ /	MP		5211/2024
164	D-WA/30383/2024	STATE OF ODISHA	TARUN PATNAIK	
	WA/ /	MP		5212/2024
165	D-WA/30322/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		5213/2024
166	D-WA/30322/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		5214/2024
167	D-WA/30322/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		5215/2024
168	D-WA/30300/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA(AGA)	
	WA/ /	MP		5216/2024
169	D-WA/30300/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA(AGA)	
	WA/ /	MP		5217/2024
170	D-WA/30300/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA(AGA)	
	WA/ /	MP		5218/2024
171	D-WA/30323/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A.	
	WA/ /	MP		5219/2024
172	D-WA/30323/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A.	
	WA/ /	MP		5220/2024
173	D-WA/30323/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A.	
	WA/ /	MP		5221/2024
174	D-WA/30387/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA	
	WA/ /	MP		5222/2024
175	D-WA/30387/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA	
	WA/ /	MP		5223/2024
176	D-WA/30387/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA	
	WA/ /	MP		5224/2024
177	D-WA/2518/2023	SUSANTA KUMAR PARIDA	NIRANJAN LENKA	
	WA/2518/2023	MP		5225/2024
178	D-WA/30337/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	
	WA/ /	MP		5226/2024
179	D-WA/30337/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	
	WA/ /	MP		5227/2024
180	D-WA/30337/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	
	WA/ /	MP		5228/2024
181	D-WA/30403/2024	STATE OF ODISHA	SAROJ KANTA SAMAL	
	WA/ /	MP		5229/2024
182	D-WA/30403/2024	STATE OF ODISHA	SAROJ KANTA SAMAL	
	WA/ /	MP		5230/2024
183	D-WA/30403/2024	STATE OF ODISHA	SAROJ KANTA SAMAL	
	WA/ /	MP		5231/2024

184	D-WA/30406/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA	5232/2024
185	D-WA/30406/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA	5233/2024
186	D-WA/30406/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA	5234/2024
187	D-WA/30441/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY	5235/2024
188	D-WA/30441/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY	5236/2024
189	D-WA/30441/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY	5237/2024
190	D-WA/30301/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	5238/2024
191	D-WA/30301/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	5239/2024
192	D-WA/30301/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	5240/2024
193	D-WA/30689/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK	5241/2024
194	D-WA/30689/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK	5242/2024
195	D-WA/30689/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK	5243/2024
196	D-WA/30691/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY(AGA)	5244/2024
197	D-WA/30691/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY(AGA)	5245/2024
198	D-WA/30691/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY(AGA)	5246/2024
199	D-WA/30696/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY	5247/2024
200	D-WA/30696/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY	5248/2024
201	D-WA/30693/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY(AGA)	5249/2024
202	D-WA/30696/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY	5250/2024
203	D-WA/30693/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY(AGA)	5251/2024
204	D-WA/30693/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY(AGA)	5252/2024
205	D-WA/30641/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY(AGA)	5253/2024
206	D-WA/30641/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY(AGA)	5254/2024
207	D-WA/30641/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY(AGA)	5255/2024
208	D-WA/30637/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY, A.G.A.	5256/2024
209	D-WA/30637/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY, A.G.A.	5257/2024
210	D-WA/30637/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY, A.G.A.	5258/2024
211	D-WA/30644/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY (A.G.A)	5259/2024
212	D-WA/30644/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY (A.G.A)	5260/2024
213	D-WA/30644/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY (A.G.A)	5261/2024
214	D-WA/30642/2024 WA/ /	STATE OF ODISHA MP	GYANARANJAN MOHAPATRA (A.S.C)	5262/2024
215	D-WA/30642/2024	STATE OF ODISHA	GYANARANJAN MOHAPATRA (A.S.C)	

	WA/ /	MP		5263/2024
216	D-WP(C)/30685/2024 WP(C)/17253/2024	BIJAY KUMAR AGRAWAL MP	ALOK KUMAR PANDA	9238/2024
217	D-WP(C)/8028/2024 WP(C)/5533/2024	MANAS RANJAN DASH MP		9239/2024
218	D-WP(C)/30633/2024 WP(C)/ /	RAM CHANDRA PADHI MP	SOUBHAGYA KUMAR DASH	9240/2024
219	D-WP(C)/30697/2024 WP(C)/17256/2024	UMESH AGRAWAL MP	ALOK KUMAR PANDA	9240/2024
220	D-WP(C)/30705/2024 WP(C)/17244/2024	BINOD DHANUKA MP	SUBHASISH DAS	9241/2024
221	D-WP(C)/33899/2023 WP(C)/33899/2023	KARUNAKAR SAHU MP	KARUNAKAR RATH	9242/2024
222	D-WP(C)/20969/2024 WP(C)/12059/2024	BHAGIRATHI PADHI MP		9243/2024
223	D-WP(C)/30707/2024 WP(C)/17241/2024	GHANSHYAM AGRAWAL MP	SUBHASISH DAS	9244/2024
224	D-WP(C)/30708/2024 WP(C)/17242/2024	SURESH KUMAR KATARUKA MP	SUBHASISH DAS	9245/2024
225	D-WP(C)/30635/2024 WP(C)/ /	SARASWATI SETHY MP	GHANASHYAM MUDULI	9246/2024
226	D-WP(C)/25539/2024 WP(C)/ /	KABITA MALLICK MP	DIGAMBAR SETHI	9247/2024
227	D-WP(C)/30709/2024 WP(C)/17276/2024	M/S CHOUDHURY MEDICAL STORE, KHORRAMI RATH MP		9248/2024
228	D-WP(C)/30289/2024 WP(C)/ /	KANEK RANA MP	SAROJA KANTA MANDAL	9249/2024
229	D-WP(C)/30710/2024 WP(C)/17243/2024	SRIKANT AGRAWAL MP	SUBHASISH DAS	9250/2024
230	D-WP(C)/30711/2024 WP(C)/17262/2024	SUSHILA DEVI AGRAWAL MP	SUBHASISH DAS	9251/2024
231	D-WP(C)/27572/2022 WP(C)/27572/2022	SK IFTAKHAR MP	PRAJIT KUMAR PRADHAN	9252/2024
232	D-WP(C)/30718/2024 WP(C)/ /	M/S. BRIJESH AGRAWAL MP	SIDHANT DWIBEDI	9253/2024
233	D-WP(C)/30719/2024 WP(C)/ /	JYOTIRMAYEE SETHY MP	SURESH KUMAR PANDA	9254/2024
234	D-WP(C)/30723/2024 WP(C)/ /	SUJATA KUMARI PANI MP	DR.PURUSOTTAM CHULI	9255/2024
235	D-WP(C)/30724/2024 WP(C)/ /	AKHAYA KUMAR PARIDA MP	BIBHU PRASAD DAS	9256/2024
236	D-WP(C)/30727/2024 WP(C)/ /	AKHAYA KUMAR PARIDA MP	BIBHU PRASAD DAS	9257/2024
237	D-WP(C)/30731/2024 WP(C)/ /	BENUMADHAB MAHAPATRA MP	LAXMI PRASAD DWIVEDY	9258/2024
238	D-WP(C)/30730/2024 WP(C)/ /	AKHAYA KUMAR PARIDA MP	BIBHU PRASAD DAS	9259/2024
239	D-WP(C)/30733/2024 WP(C)/ /	AKHAYA KUMAR PARIDA MP	BIBHU PRASAD DAS	9260/2024
240	D-WP(C)/30737/2024 WP(C)/17249/2024	SUNIL KUMAR PANSARI MP	AMIT PRASAD BOSE	9261/2024
241	D-WP(C)/30738/2024 WP(C)/17251/2024	SANTOSH AGARWALA MP	AMIT PRASAD BOSE	9262/2024
242	D-WP(C)/30740/2024 WP(C)/17255/2024	NIRAJ KUMAR KANDAL MP	AMIT PRASAD BOSE	9263/2024
243	D-WP(C)/30742/2024 WP(C)/ /	SANJEETA MUND MP	PITAMBAR PANDA	9264/2024
244	D-WP(C)/30746/2024 WP(C)/ /	UMERI DISTILLERY PVT. LTD. MP	BIRAJA PRASANNA DAS	9265/2024
245	D-WP(C)/30747/2024 WP(C)/17283/2024	SUBHALAXMI PARIDA MP	DURGESH NARAYAN RATH	9266/2024
246	D-WP(C)/27647/2024 WP(C)/16452/2024	PRAFULA KUMAR KAR MP	AJAYA KUMAR DASH	9267/2024

247	D-WP(C)/30756/2024 WP(C)/ /	KALPA PRASAD MP	DIPTI RANJAN BHOKTA	9268/2024
248	D-WP(C)/30760/2024 WP(C)/ /	G.SUCHITRA REDDY MP	ARUN KUMAR PATRA	9269/2024
249	D-WP(C)/30761/2024 WP(C)/ /	ANIL KUMAR CHAKRA MP	ARUN KUMAR PATRA	9270/2024
250	D-WP(C)/30764/2024 WP(C)/17279/2024	SANBHUNATH NAYAK MP	BIGYAN KUMAR SHARMA	9271/2024
251	D-WP(C)/30766/2024 WP(C)/ /	TUNGU KUMAR SAHU MP	ARUN KUMAR PATRA	9272/2024
252	D-WP(C)/6956/2024 WP(C)/4525/2024	BULU BHOI MP		9273/2024
253	D-WP(C)/27905/2024 WP(C)/15725/2024	GOVERING BODY OF HALADIA COLLEGES MP	SHAMBI KUMAR DAS	9274/2024
254	D-WP(C)/30767/2024 WP(C)/ /	G.NALINI REDDY MP	ARUN KUMAR PATRA	9275/2024
255	D-WP(C)/30769/2024 WP(C)/ /	BANDANA KUMARI SAHU MP	ARUN KUMAR PATRA	9276/2024
256	D-WP(C)/30771/2024 WP(C)/17281/2024	SAGAR KUMAR SETHI MP	BIGYAN KUMAR SHARMA	9277/2024
257	D-WP(C)/22759/2024 WP(C)/13521/2024	SATYABANA ROUT MP	OMKAR DEVDAS	9278/2024
258	D-WP(C)/22757/2024 WP(C)/13512/2024	KAILASH CHANDRA SWAIN MP	OMKAR DEVDAS	9279/2024
259	D-WP(C)/22755/2024 WP(C)/13695/2024	BIJAY KUMAR MOHANTY MP	OMKAR DEVDAS	9280/2024
260	D-WP(C)/22756/2024 WP(C)/14851/2024	PRAFULLA KUMAR SAHOO MP	OMKAR DEVDAS	9281/2024
261	D-WP(C)/30774/2024 WP(C)/ /	BACHASPATI GHOSH MP	ANJAN KUMAR BISWAL	9282/2024
262	D-WP(C)/12429/2024 WP(C)/7869/2024	PRAFULLA SETHI MP	OMKAR DEVDAS	9283/2024
263	D-WP(C)/12433/2024 WP(C)/7891/2024	RASMI RANJAN PADHIHARY MP	OMKAR DEVDAS	9284/2024
264	D-WP(C)/22754/2024 WP(C)/13515/2024	DAITARI NAYAK MP	OMKAR DEVDAS	9285/2024
265	D-WP(C)/28682/2024 WP(C)/ /	CUTTACK CENTRAL CO-OPERATIVE BANK MP	ARUN JYOTI MOHANTY	9286/2024
266	D-WP(C)/30185/2024 WP(C)/17099/2024	INDIRA PRIYADARSHINI MP	RAJJEET ROY	9287/2024
267	D-WP(C)/30806/2024 WP(C)/ /	KHAGAPATI RANA MP	DR. JITENDRA KUMAR LENKA	9288/2024
268	D-WP(C)/30807/2024 WP(C)/ /	KAILASH CHANDRA PANDUA MP	SANJIB MOHANTY	9289/2024
269	D-WP(C)/30809/2024 WP(C)/ /	MAITHAN ISPAT LTD.,KOLKATA MP	SASWAT KUMAR ACHARYA	9290/2024
270	D-WP(C)/23353/2023 WP(C)/23353/2023	SOURAVA ROUT MP	SUBRAT MISRA, S.S.MOHAPATRA	9291/2024
271	D-WP(C)/29647/2024 WP(C)/17177/2024	ANJANA SWAIN MP	GOURI MOHAN RATH	9292/2024
272	D-WP(C)/30690/2024 WP(C)/ /	MIDEAST INTEGRATED STEELS LIMITED MP	SASWAT KUMAR ACHARYA	9293/2024
273	D-WP(C)/10678/2020 WP(C)/10678/2020	SATYA NARAYAN MISHRA MP	PRAVASH CH.JENA	9294/2024
274	D-WP(C)/30377/2024 WP(C)/ /	Arun Naik MP	Janakalyana Mohanty	9296/2024
275	D-WP(C)/26446/2024 WP(C)/16470/2024	NARAYAN CHANDRA DHALASAMANTA MP	SADASIVA PATRA (1)	9297/2024
276	D-WP(C)/30787/2024 WP(C)/ /	PRATAP KUMAR JENA MP	PRADEEP KUMAR DAS	9298/2024
277	D-WP(C)/30852/2024 WP(C)/ /	M/S DEVI TRANSPORT, DHENKANAL MP	ASIT KUMAR DASH	9299/2024
278	D-WP(C)/19675/2024	DILLIP KUMAR DAS		

	WP(C)/13066/2024	MP		9300/2024
279	D-WP(C)/30776/2024 WP(C)/ /	RISHABH MINING PVT LTD MP	JYOTI RANJAN BEHERA	
280	D-WP(C)/30857/2024 WP(C)/ /	M/S DEVI TRANSPORT, DHENKANAL MP	ASIT KUMAR DASH	9301/2024
281	D-WP(C)/30858/2024 WP(C)/ /	M/S. BIJAYA KUMAR MOHANTY, KENDRAPATI MP	ASIT KUMAR DASH	9302/2024
282	D-WP(C)/26913/2023 WP(C)/26913/2023	KENDRIYA VIHAR RESIDENT WELFARE ASSOCIATION, BBSR MP	ASIT KUMAR DASH	9303/2024
283	D-WP(C)/30859/2024 WP(C)/ /	NIRA SETHY MP	ASHOK KUMAR SARANGI	9304/2024
284	D-WP(C)/30878/2024 WP(C)/ /	RANJAN KUMAR BARIK MP	SOUGAT DASH	9305/2024
285	D-WP(C)/17431/2023 WP(C)/17431/2023	SRI RAMA CHARITA MANASA MANDALI, BBSR MP		9307/2024
286	D-WP(C)/30881/2024 WP(C)/ /	BIJAY MOHAN RAY MP	SAMAYA KUMAR RAY	9308/2024
287	D-WP(C)/30882/2024 WP(C)/ /	MOHAN SUNDAR SUPKAR MP	BIBHU PRASAD DAS	9309/2024
288	D-WP(C)/30889/2024 WP(C)/ /	JAJATI KESHARI SAHOO MP	SUSIL KUMAR PATTNAIK	9310/2024
289	D-WP(C)/30892/2024 WP(C)/ /	NIRMAL CHANDRA JENA MP	KUNAL KUMAR SWAIN	9311/2024
290	D-WP(C)/30896/2024 WP(C)/ /	KUMAR SAHU MP	ABHISEK KEJARIWAL	9312/2024
291	D-WP(C)/30899/2024 WP(C)/ /	RAJ KUMAR BEHERA MP	ARUN KUMAR PATRA	9313/2024
292	D-WP(C)/30900/2024 WP(C)/ /	BASUDEV SAHU MP	ARUN KUMAR PATRA	9314/2024
293	D-WP(C)/30901/2024 WP(C)/ /	KARUNASINDHU SAHU MP	ARUN KUMAR PATRA	9315/2024
294	D-WP(C)/30904/2024 WP(C)/ /	GGLPL PCTPL JV PVT. LTD., ANGUL MP	AVIJIT PATNAIK	9316/2024
295	D-WP(C)/30905/2024 WP(C)/ /	SAMATA SAMANTARAY MP	ABHIJIT DAS	9317/2024
296	D-WP(C)/30699/2024 WP(C)/ /	RAMESWAR MEHER MP	ASUTOSH ROUT	9318/2024
297	D-WP(C)/30836/2024 WP(C)/ /	VEDANTA LIMITED MP	PRASANTA KUMAR NAYAK	9319/2024
				9320/2024